

## **HIGH COURT FOR THE STATE OF TELANGANA**

### **NOTICE**

All the learned Advocates and Parties-in-Person are hereby informed that the High Court for the State of Telangana is proposing to implement a secure and controlled system of Hybrid mode of functioning of court hearings in the place of the existing video conferencing system in all the Court Halls in a phased manner as under:

S.NO	Court Hall No's	Date of implementation
1	1,2,4,6,7,9,11,12,13,14,15,17,(tentatively for Court Hall No.3 and Court Hall No.29)	01.04.2024
2	19,21,22,23,24,25,26,27,28,30,31,32,33,35	08.04.2024

For this purpose, all the learned Advocates and Parties-in-Person (who are permitted by the High Court) are requested to do the following:

1. Download the 'tshc-vconsole' app from Playstore/appstore app for android /iphones.
2. Register through the downloaded app (one time process) by providing the registered mobile number and Bar Council Enrollment number.
3. The parties-in-person have to register themselves by uploading their ID proof and follow the procedure prescribed in the Standard Operating Procedure enclosed along with this notice.
4. The Advocates/ Parties-in-person can register by clicking the following link <https://tshc.vconsol.com/register> and the registered users can join the Hybrid mode proceedings of all Courts through Desktops/Laptops by clicking the following link <https://tshc.vconsol.com/login> through chrome browser and by one time registration.
5. For android Tab/ipad user can either join through browser or through Playstore/appstore app.
6. SOP/Manuals and Videos for usage of VCONSOL software are uploaded in the High Court Website.

There will be physical training sessions to the learned advocates in the Bar Association of the High Court for the State of Telangana on 22/03/2024, 26/03/2024, 27/03/2024 and 28/03/2024 from 4:30 pm onwards. All advocates and parties-in-person are requested to participate in the training sessions.

**Sd/-  
REGISTRAR (I.T.)-CUM-  
CENTRAL PROJECT COORDINATOR**